

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 3-4 in Civil Appeal.No.73-74/1999

AKBAR ALI

Appellant (s)

VERSUS

VINOD KHANNA & ANR

Respondent (s)

(for early hearing) (With Office Report)

Date : 10/08/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R.C. LAHOTI

For Appellant (s)

Mr. Ambrish Kumar, Adv.

For Respondent/(s)
Applicants

Mr. Harinder Mohan Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

No orders at this stage.

.SP1
.....L.....T.....J

(Ajay Kr. Jain)
Court Master

(Prem Prakash)
Court Master